

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF JUNE-2014

DATE OF HEARING 17.06.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	872133/30	Opp. No. AMD-228761	M/s. Amir Chand Jagdish Kumar (Exports) Ltd., Delhi / M/s. Delhi Registration Service, New Delhi V/S M/s. Hindustan Hing Supplying Co., Nadiad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	541083/03	Opp. No. AMD-50687	M/s. Joythy Laboratories, Mumbai / M/s. Law And Prudence, Mumbai V/S M/s. Patel Chemicals, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 18.06.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	600764/30	Rect. No. AMD-201380	M/s. Bhagwati Floor Milling Pvt. Ltd., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-26

			V/S M/s. Shree Bhagwati Roller Flour Mills, Ahmedabad			
2.	612627/30	Opp. No. AMD-194933	M/s. Shree Bhagwati Flour Pvt. Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad V/S M/s. Bhagwati Flour Milling Pvt. Ltd., Ahmedabad / M/s. J. T. Trivedi And Associates, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 19.06.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	772574/05	Opp. No. AMD-710521	M/s. Cachet Pharmaceuticals Pvt. Ltd., Mumbai / M/s. Vishesh & Associates, Mumbai V/S M/s. Synchem Laboratories Pvt. Ltd., Baroda / M/s. H. K. Acharya & Company, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

2.	751881/05	Opp. No. AMD-718038	M/s. Cipla Limited, Mumbai / M/s. Jasani & Company, Rajkot V/S M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	02.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
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DATE OF HEARING 24.06.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	820811/09	Opp. No. AMD-212666	M/s. Sparco Batteries (Private) Ltd., New Delhi / Mr. Chandrakant M. Joshi, Mumbai V/S M/s. Altime Power System, Gandhinagar / M/s. Raval & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	862967/07	Opp. No. AMD-223234	M/s. Doneria Engineering Company Ltd., Agra / M/s. S. K. Agarwal & Company, Agra V/S M/s. Bjarang Foundry, Rajkot / M/s. Raval & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 25.06.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	878727/03	Opp. No. AMD-711589	M/s. Oswal Soap Factory, Jaipur / M/s. Registration S. S. Kendra, Jaipur V/S M/s. Kesri Soap & Chemical Industrial, Jaipur / Mr. Kul Bhushan Marwaha, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	895357/08	Opp. No. AMD-124500	Mr. Hemant Singh, New Delhi V/S M/s. Yogi Trades, Rajkot / M/s. Harikishan Mody & Associates, Rajkot	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

DATE OF HEARING 26.06.2014

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
2.	653765/24	Opp. No. AMD-206320	M/s. Bansi Sarees, Surat / M/s. Superfastaction Regn. Service, Surat V/S M/s. Bansi Art & Print Pvt. Limited, Surat / M/s. Arjun T. Bhagat & Co., Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

2.	1579520/08	Opp. No. AMD-740510	M/s. Taheri Industries, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai V/S M/s. Golden Industries, Jaipur / Mr. Kul Bhushan Marwaha, Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16
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